

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 41 of 2013

Dated : 20th March, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Bharat Sugar Mills & Anr.Appellant(s)

Versus

Bihar State Electricity Board & Ors. Respondent (s)

Counsel for the Appellant (s): Mr. Pankaj Bhagat

ORDER

Nobody has entered appearance on behalf of the Respondents
yet.

Post the matter on **09.04.2013.**

**(V.J. Talwar)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**